

**GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA**

**UNSTARRED QUESTION NO.2143  
TO BE ANSWERED ON THE 11<sup>TH</sup> DECEMBER, 2015**

**PERSONNEL LEAVING DEFENCE SERVICES**

2143. SHRI SUNIL KUMAR MONDAL:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the defence personnel leaving defence services after twenty years of service is on the rise;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the corrective measures taken by the Government in this regard?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

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- (a) There is no rise in the number of defence personnel leaving defence services after twenty years of service except for Sailors in Navy.**
- (b) The number of sailors leaving Navy after initial engagement of 15/20 years is on rise. This is largely due to availability of alternate vocations.**
- (c) The measures taken to address the issue in Navy include extension of maximum permissible service by two years for all sailors in the Navy, implementation of Modified Assured Career Progression Scheme for sailors, introduction of the Honorary rank of Chief Petty Officers and liberalised leave policy.**

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